

**3G roaming controversy**

\*158. SHRI BAISHNAB PARIDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the face-off between private telecom operators and Government over 3G roaming controversy continues;
- (b) if so, the reasons therefor; and
- (c) by when the dispute would be resolved?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) to (c) Private companies having Cellular Mobile Telephone Service (CMTS)/ Unified Access Service (UAS) Licence in a particular service area but who have not been allocated 3G spectrum and whose Licences have also not been amended for use of 3G spectrum, are providing 3G services, which is against the terms and conditions of license. Accordingly instructions have been issued on 23.12.2011 to such companies to stop 3G services immediately. These companies have filed petitions in Telecom Dispute Settlement and Appellate Tribunal (TDSAT) and on 24.12.2011, TDSAT has ordered that Department of Telecommunications (DoT) may not take any coercive action for enforcing the impugned order dated 23.12.2011. The matter is sub judice.

**Death due to roof top travel**

†\*159. DR. YOGENDRA P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that many passengers travel on the roof of local trains in Mumbai and therefore the number of passengers dying due to electrocution has increased;
- (b) if so, the details of such deaths in the last three years, year-wise;
- (c) whether railway administration has completely failed to prevent it and it has become careless towards passengers and has restricted its role only to the announcement on the stations and in local trains;
- (d) if not, the number of persons against whom action has been taken in this regard; and
- (e) the complete details thereof ?

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) and (b) No, Sir. In fact, there is marginal reduction in the incidents of deaths while travelling on roof

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†Original notice of the question was received in Hindi.